ITEM NO.1001 SECTION PIL-W

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

### R.P.(C) No.1866/2023 In W.P.(C) No.1011/2022

(Arising out of impugned final judgment and order dated 17-10-2023 in W.P.(C) No.1011/2022 passed by the Supreme Court of India)

SUPRIYO @ SUPRIYA CHAKRABORTY & ANR.

Petitioner(s)

**VERSUS** 

UNION OF INDIA

Respondent(s)

(With IA No.230333/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

WITH R.P.(C) No.1864/2023 in T.P.(C) No.13/2023 (XIV-A)

(With IA No.227758/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

R.P.(C) No.1865/2023 In T.C.(C) No.8/2023 (XIV-A)

(With IA No.230226/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT and IA No. 230225/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No.1869/2023 in T.C.(C) No. 7/2023 (XIV-A)

(With IA No.234474/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT and IA No.234466/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No.1876/2023 in T.C.(C) No.12/2023 (XIV-A)

(With IA No.235964/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT and IA No. 235963/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No.1888/2023 in W.P.(C) No.1141/2022 (X)

(With IA No.235682/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

R.P.(C) No.1890/2023 in W.P.(C) No.1150/2022 (X)

(With IA No.236454/2023 - ORAL HEARING)

R.P.(C) Nos.1874-1875/2023 in T.C.(C) Nos.9/2023 (XIV-A)

(With IA No.239936/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No.1889/2023 in W.P.(C) No. 1142/2022 (X)

(With IA No.239929/2023 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 239928/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

R.P.(C) No.1873/2023 in W.P.(C) No.1020/2022 (PIL-W)

(With IA No.239489/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT)

R.P.(C) No.1899/2023 in W.P.(C) No.129/2023 (X)

(With IA No.239531/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.240005/2023 - ORAL HEARING)

Diary No.48604/2023 (X)

(With IA No.244679/2023 - CONDONATION OF DELAY IN FILING, IA No.141245/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 243464/2023 - ORAL HEARING)

Diary No.49229/2023 (XIV-A)

(With IA No.246127/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No.246126/2023 - CONDONATION OF DELAY IN FILING REVIEW PETITION, IA No.246132/2023 - EXEMPTION FROM FILING AFFIDAVIT and IA No.246128/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date: 10-07-2024 These matters were circulated today.

#### CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

# By Circulation

## UPON perusing the papers the Court made the following O R D E R

1 Circulate the Review Petitions before a Bench, of which, one of us (Justice Sanjiv Khanna) is not a member.

The Registry is directed to circulate the Review Petitions before an appropriate Bench, after taking directions on the administrative side.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar